IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-25/2007

IN THE MATTER OF:

Mr. Vinod Khanna & Ors.

.. PETITIONER

Vs.

Amrisar Swadeshi Woolen Mills Pvt. Ltd. & Ors.

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 28.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. V.K. Khanna, Petitioner No.1

For the Respondents

: Mr. Nahush Jain, Advocate

ORDER

Counsel for the petitioner is not present, however, Petitioner No. 1 is present in person. Ld. Counsel for the respondent/applicant in execution is present.

At the request of the petitioner, one final opportunity is given for arguments.

Post the matter on 29.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.8.2017